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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA.1216/88

Date of Decision:18.10.1993

Mrs. Madhvi

.. Applicant

Versus

Union of India through

Min. of Health.

.. Respondents

CORAM:

Mr. C.J. ROY, Hon, Member(J)

Mr. P.T. THIRUVENGADAM, Hon. Member(A)

JUDGEMENT(Oral)

None present for either side. The case is dismissed for default and non-prosecution.

P. J. 20

(P.T. THIRUVENGADAM)

MEMBER(A)

18.10.1993

18.10.1993

(C.J. ROY)

MEMBER(J)

18.10.1993

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